

**GOVERNMENT OF JAMMU AND KASHMIR**  
**Department of Law, Justice and Parliamentary Affairs.**  
 (Establishment Section) **Civil Secretariat,**  
 Srinagar/Jammu

**Subject : Select list for the post of Assistant Law Officer (Divisional Cadre, Kashmir) under Hon'ble Prime Minister's Special Package for Kashmir Migrants.**

**NOTICE**

The following candidate who has been recommended by the Jammu and Kashmir Service Selection Board for appointment to the post of Assistant Law Officer under Hon'ble Prime Minister's Special Package for Kashmir Migrants (advertised vide Notification No. 05 of 2022 dated 09.09.2022 under Item No.195) pursuant to **Letter No. DMRRR-MR/154/2021-I dated 28.11.2023** of the Department of Disaster, Management, Relief, Rehabilitation and Reconstruction is hereby directed to submit her e-mail ID and contact number details in the Establishment Section of the Department of Law, Justice and Parliamentary Affairs, Civil Secretariat, Jammu/ Srinagar *in person or on the email-ID: [lawdepartment4455@gmail.com](mailto:lawdepartment4455@gmail.com)* within a period of twenty one days positively for uploading the same of the Employee Verification System (EVS), failing which it shall be presumed that she is not willing to take up her appointment as Assistant Law Officer under Hon'ble Prime Minister's Special Package for Kashmir Migrants in the Department of Law, Justice and Parliamentary Affairs and shall forfeit the right of appointment without any further notice:-

S.No.	Name of the Candidate	Parentage	Address	Selection Category
1	Ankita Bhat	Varinder Bhat	Nowabad, Sunjwan, Tehsil Bahu, Jammu-180011	OM

(Ashish Gupta)

Additional Secretary to Government

No.LAW-Estt/236/2023-10

Copy to :

1. Principal Secretary to the Hon'ble Lieutenant Governor, Raj Bhawan, Srinagar.
2. Commissioner Secretary to Government, General Administration Department.
3. Secretary to Government, Department of Disaster, Management, Relief, Rehabilitation and Reconstruction.
4. Secretary, J&K Service Selection Board.
5. Director Information, J&K with the request to get this Order published in two leading newspapers (One English and One Urdu) at Srinagar and Jammu respectively.
6. Director Finance, Department of Law, Justice and Parliamentary Affairs.
7. Private Secretary to Chief Secretary, J&K for information of the Chief Secretary.

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8. Private Secretary to Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
9. Incharge Website, Department of Law, Justice and Parliamentary Affairs.
10. Concerned file.